# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

### Original Application No.200/946/2011

Jabalpur, this Monday, the 19<sup>th</sup> day of August, 2019

#### HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER

Gyanendra Kumar, S/o Shri Ram Niwas Upadhyay, Date of birth 20.12.1971, C/o Shri Sachidanand Pathak, Station Road, Gosalpur, Jabalpur 483222 (MP) -Applicant

(By Advocate – Shri Vijay Tripathi)

#### **Versus**

- 1. Union of India through its Secretary, Ministry of Personal Public Grievance & Pension, Block No.12, Kendriya Karyalaya Parisar, New Delhi 110001.
- 2. Secretary, Staff Selection Commission, 12, CGO Complex, Lodhi Road, New Delhi 110001.
- 3. Regional Director, Staff Selection Commission, F-Jalvihar Colony, Raipur (C.G.) 492001.
- 4. Chief Post Master General, Tamil Nadu Circle, 806, Head Post Office Complex, Opposite to Shanti Theatre, Anna Salai, Chennai 600002 Respondents

#### (By Advocate – Shri Manish Chourasia)

## ORDER (ORAL)

Learned counsel for the applicant seeks to withdraw this Original Application.

Accordingly, O.A is dismissed as withdrawn.

(Navin Tandon) Administrative Member

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